## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 154 OF 2017**

Dated: 3<sup>rd</sup> May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

South Bihar Power Distribution Company Ltd. .... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan

Ms. Aanchal Arora Mr. Raunak Jain

Mr. Vishvander Tomar for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk